

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

20

C.A.(CAA)/48(MB)2024

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Multiacre Investment Services Private limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Ajit Singh Tawar, Ld. Counsel for the Applicant present.
2. List this matter for hearing on **09.05.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)